

DIVISION BENCH
COURT - I

R-106(ADDITIONAL LIST)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/83(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS MA CHANDI DURGA ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 7

ORDER

1. Post this matter on **13/05/2024**.

Court Officer